

COURT NO. 5
THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI

To be Heard on Thursday The 8th day of October 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

NOTE : 1. REVENUE - INTERFERENCE WITH POSSESSION AND MUTATION MATTERS WILL BE TAKEN UP ON MONDAY
2. LAND ACQUISITION MATTERS WILL BE TAKEN UP ON TUESDAY
3. STAMPS AND REGISTRATION MATTERS WILL BE TAKEN UP ON WEDNESDAY
4. CONTEMPT CASES WILL BE TAKEN UP ON THURSDAY
5. REVENUE - 22A, SURVEY AND OTHER MISCELLANEOUS MATTERS WILL BE TAKEN UP ON FRIDAY

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ORDERS OF COURT</u>					
1	WP/42544/2026/ (Filing No.)	ANALA PENCHAL REDDY Vs THE STATE OF ANDHRA PRADESH	PALA KARTHI KIRAN		YSR KADAPA
<u>ADMISSION (REVENUE-SURVEYING MATTERS)</u>					
2	WP/29118/2026 IA 1/2026 Direction Petition	Y. PEDDANNA Vs THE STATE OF ANDHRA PRADESH	YATTAPU BHARATH KUMAR REDDY	GP FOR REVENUE	ANANTAPUR
3	WP/29123/2026 IA 1/2026 Direction Petition	V DEVENDRA Vs THE STATE OF ANDHRA PRADESH	S PARINEETA	GP FOR REVENUE	CHITTOOR
4	WP/29216/2026 IA 1/2026 Direction Petition	BIKKANI SIVA JANAKI RAMAYYA Vs THE STATE OF ANDHRA PRADESH	RAVITEJA JAMMALAMADAKA	GP FOR REVENUE	EAST GODAVARI
<u>ADMISSION (REVENUE - 22A)</u>					
5	WP/28875/2026 IA 1/2026 Direction Petition	SMT TELAGAMSHETTY HANUMAYAMMA Vs THE DISTRICT COLLECTOR	K.S BALA SAI TEJA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	KRISHNA
6	WP/29016/2026 IA 1/2026 Direction Petition	SAIDU DURGA RAO Vs THE STATE OF ANDHRA PRADESH	SINGAMSETTY V.M. SANKAR	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	WEST GODAVARI
7	WP/29035/2026 IA 1/2026 Direction Petition	P. MANOHAR REDDY Vs THE STATE OF ANDHRA PRADESH	KANDERI CHETHAN	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	CHITTOOR
8	WP/29103/2026 IA 1/2026 Direction Petition	N RAGHAVULU NAIDU Vs THE STATE OF ANDHRA PRADESH	D KISHORE KUMAR	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	CHITTOOR
<u>ADMISSION (REVENUE-INTERFERENCE WITH POSSESSION)</u>					
9	WP/28953/2026 IA 1/2026 Direction Petition	UPPU RAM BABU Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR REVENUE	WEST GODAVARI
10	WP/28971/2026 IA 1/2026 Direction Petition	PYGERI PRATHAP KUMAR Vs THE STATE OF ANDHRA PRADESH	U RAMANJANEYULU	GP FOR REVENUE	KURNOOL
11	WP/29099/2026 IA 1/2026 Direction Petition	DODDA PARVATHI REDDY Vs THE STATE OF ANDHRA	R SIVA SAI SWARUP	GP FOR REVENUE	VISAKHAPATNAM

PRADESH

12	WP/29115/2026 IA 1/2026 Direction Petition	CHALLA SAHODARA REDDY Vs THE STATE OF ANDHRA PRADESH	KALEEMULLA S	GP FOR REVENUE	YSR KADAPA
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ADMISSION (REVENUE-MUTATION, RECTIFICATION OF RECORDS)

13	WP/28967/2026 IA 1/2026 Direction Petition	S. GOVINDAMMA Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	GP FOR REVENUE	CHITTOOR
14	WP/29031/2026 IA 1/2026 Direction Petition	GURJALA DORA BABU Vs THE STATE OF ANDHRA PRADESH	RIZWAN ALI SHAIK	GP FOR REVENUE	EAST GODAVARI
15	WP/29054/2026 IA 1/2026 Direction Petition	YENDLURI CHENCHIAIAH Vs THE STATE OF ANDHRA PRADESH	LINGALA HAZARATHAIAH	GP FOR REVENUE	SPS NELLORE
16	WP/29072/2026 IA 1/2026 Direction Petition	NADHAMUNI NAIDU Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR REVENUE	CHITTOOR
17	WP/29093/2026 IA 1/2026 Direction Petition	SHAIK ALEEM BASHA Vs THE STATE OF ANDHRA PRADESH	VARADAM SAI LIKHITH	GP FOR REVENUE A SYAM SUNDAR REDDY	YSR KADAPA
18	WP/29117/2026 IA 1/2026 Direction Petition	KALAGOTTA NARASIMHA RAO Vs THE STATE OF ANDHRA PRADESH	G SRAVAN KUMAR	GP FOR REVENUE	WEST GODAVARI
19	WP/29133/2026 IA 1/2026 Direction Petition	RAJULAPATI NAGA MALLESWARI Vs THE STATE OF ANDHRA PRADESH	BASAVARAJU SAI PRANEETH	GP FOR REVENUE	KRISHNA
20	WP/29141/2026 IA 1/2026 Direction Petition	CHIPPALA LAKSHMANA Vs THE STATE OF ANDHRA PRADESH	MOHAMMED GAYASUDDIN	GP FOR REVENUE	KRISHNA
21	WP/29209/2026 IA 1/2026 Direction Petition	M/S. CELESTIA PROPERTIES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	KARUMANCHI INDRANEEL BABU	GP FOR REVENUE	GUNTUR
22	WP/29211/2026 IA 1/2026 Direction Petition	CELESTIA PROPERTIES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	KARUMANCHI INDRANEEL BABU	GP FOR REVENUE	GUNTUR
23	WP/29265/2026 IA 1/2026 Direction Petition	SMT KAMALAMMA Vs THE STATE OF ANDHRA PRADESH	N RANGA REDDY	GP FOR REVENUE	ANANTAPUR
24	WP/29275/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	THUMMALA SUBHASHINI Vs THE STATE OF ANDHRA PRADESH	RAVULA NAGARJUNA	GP FOR REVENUE YATTAPU BHARATH KUMAR REDDY	ANANTAPUR

ADMISSION (REVENUE-CERTIFICATES)

25	WP/29131/2026 IA 1/2026	MITTAPALLI RUPA DAMAYANTHI	VELADI SAI SRI HARSHA	GP FOR REVENUE GP FOR REGISTRATION	KRISHNA
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	Suspension Petition	Vs THE STATE OF ANDHRA PRADESH		AND STAMPS	
<u>ADMISSION (REVENUE)</u>					
26	WP/28994/2026 IA 1/2026 Suspension Petition	MADANAPALLI EDUCATIONAL ACADEMY Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR REVENUE	CHITTOOR
27	WP/29098/2026 IA 1/2026 Direction Petition	KOYYALA DURGA Vs THE STATE OF ANDHRA PRADESH	SRIMAN	GP FOR REVENUE GP FOR SOCIAL WELFARE	WEST GODAVARI
28	WP/29105/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	YANDA BALA APPALA SWAMY Vs THE STATE OF ANDHRA PRADESH	B PRAKASAM	GP FOR MINES AND GEOLOGY GP FOR REVENUE	KRISHNA
29	WP/29128/2026 IA 1/2026 Suspension Petition	E BAGAVANTHAPPA Vs THE STATE OF ANDHRA PRADESH	KRISTAM SAKTHI NIRANJAN GUPTHA	GP FOR REVENUE	ANANTAPUR
30	WP/29207/2026 IA 1/2026 Direction Petition	SMT. SORNA RATNAKUMARI Vs THE STATE OF ANDHRA PRADESH	VADLAMUDI MANIKANTA SAI KRISHNA	GP FOR REVENUE GP FOR HOME	EAST GODAVARI
31	WP/29212/2026 IA 1/2026 Direction Petition	CELESTIA PROPERTIES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	KARUMANCHI INDRANEEL BABU	GP FOR REVENUE	GUNTUR
32	WP/29213/2026 IA 1/2026 Direction Petition	M/S. CELESTIA PROPERTIES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	KARUMANCHI INDRANEEL BABU	GP FOR REVENUE	GUNTUR
33	WP/29231/2026 IA 1/2026 Stay Petition	C MAHENDRA Vs THE STATE OF ANDHRA PRADESH	P SRAVAN KUMAR REDDY	GP FOR REVENUE	ANANTAPUR
34	WP/29298/2026 IA 1/2026 Suspension Petition	MANNAM RAVANAMMA Vs THE STATE OF ANDHRA PRADESH	A. SRINIVASA RAO	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	PRAKASAM
<u>ADMISSION (REVENUE-LA-COMPENSATION)</u>					
35	WP/29059/2026 IA 1/2026 Direction Petition	G VENKATA LAKSHAMMA Vs THE STATE OF ANDHRA PRADESH	PATIL YUGANDHAR REDDY	GP FOR REVENUE GP FOR LAND ACQUISITION GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	KURNOOL
36	WP/29127/2026 IA 1/2026 Direction Petition	DASARI CHENAPPA Vs THE STATE OF ANDHRA PRADESH	M KARIBASAI AH	GP FOR LAND ACQUISITION GP FOR REVENUE	ANANTAPUR
<u>ADMISSION (REVENUE-LA)</u>					
37	WP/28973/2026 IA 1/2026 Stay Petition	SIMHADRI SREERAMACHANDRA MURTHY Vs THE STATE OF ANDHRA PRADESH	K B RAMANNA DORA	GP FOR IRRI AND CAD GP FOR LAND ACQUISITION GP FOR REVENUE	EAST GODAVARI
38	WP/28975/2026 IA 1/2026	DEVISETTI VENKATA KRISHNA	K B RAMANNA DORA	GP FOR IRRI AND CAD GP FOR LAND	EAST GODAVARI

	Stay Petition	Vs THE STATE OF ANDHRA PRADESH		ACQUISITION GP FOR REVENUE	
39	WP/28993/2026 IA 1/2026 Stay Petition	SIMHADRI SATYANARAYANA MURTHY Vs THE STATE OF ANDHRA PRADESH	K B RAMANNA DORA	GP FOR IRRI AND CAD GP FOR LAND ACQUISITION GP FOR REVENUE	EAST GODAVARI
40	WP/28995/2026 IA 1/2026 Stay Petition	DEVISETTI SATYANARAYANA MURTHY Vs THE STATE OF ANDHRA PRADESH	K B RAMANNA DORA	GP FOR IRRI AND CAD GP FOR LAND ACQUISITION GP FOR REVENUE	EAST GODAVARI
41	WP/28997/2026 IA 1/2026 Stay Petition	SIMHADRI SURYANARAYANA Vs THE STATE OF ANDHRA PRADESH	K B RAMANNA DORA	GP FOR IRRI AND CAD GP FOR LAND ACQUISITION GP FOR REVENUE	EAST GODAVARI
42	WP/28999/2026 IA 1/2026 Stay Petition	SIMHADRI VENKATA RAMA POSIBABU Vs THE STATE OF ANDHRA PRADESH	K B RAMANNA DORA	GP FOR IRRI AND CAD GP FOR LAND ACQUISITION GP FOR REVENUE	EAST GODAVARI
43	WP/29000/2026 IA 1/2026 Stay Petition	SIMHADRI KANAKA RAJU Vs THE STATE OF ANDHRA PRADESH	K B RAMANNA DORA	GP FOR IRRI AND CAD	EAST GODAVARI
44	WP/29005/2026 IA 1/2026 Stay Petition	DEVISETTI SRIMANNARAYANA Vs THE STATE OF ANDHRA PRADESH	K B RAMANNA DORA	GP FOR IRRI AND CAD GP FOR LAND ACQUISITION GP FOR REVENUE	EAST GODAVARI
45	WP/29067/2026 IA 1/2026 Direction Petition	MADIRAJU MANI Vs THE STATE OF ANDHRA PRADESH	MAMIDI VAIBHAV RAJ	GP FOR LAND ACQUISITION VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations	GUNTUR

ADMISSION (STAMPS AND REGISTRATION)

46	WP/29001/2026 IA 1/2026 Suspension Petition	VUPPALA VENKATA THIRUMALA RAO Vs THE STATE OF ANDHRA PRADESH	V HIMABINDU	GP FOR REGISTRATION AND STAMPS GP FOR ENDOWMENTS	VIZIANAGARAM
47	WP/29039/2026 IA 1/2026 Direction Petition	KURNOOL POLAMU BAPTIST SANGAMULA SAMAJAM Vs THE STATE OF ANDHRA PRADESH	KOMARA PRUDHVI RAJ	GP FOR REGISTRATION AND STAMPS	KURNOOL

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THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI

To be Heard on Thursday The 8th day of October 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(ADJOURNED MOTION LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR DISMISSAL</u>					
48	WP/14808/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	GORRELLA PYDAMMA Vs THE STATE OF ANDHRA PRADESH	REGULAGADDA VENKATESH	GP FOR REVENUE G VIVEKANAND GP FOR HOME	EAST GODAVARI
49	WP/28972/2026 IA 1/2026 Direction Petition	CHERUKURI ASHOKARATHNAM Vs THE STATE OF ANDHRA PRADESH	ARUN SHOWRI G	GP FOR REVENUE	KURNOOL
<u>FOR ORDERS</u>					
50	CC/1224/2026 (WP/3519/2026) IA 1/2026 Dispense with Petition	GALLA JAYA RAMIREDDY Vs SRI SRINIVASA RAJU	Y MAHA LAKSHMI	RACHURI LAKSHMIKAR DODDAKA HARSHA VARDHAN	YSR KADAPA
51	WP/27418/2026 IA 1/2026 Stay Petition	NAGURI VENEETH KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	M S P REDDY	GP FOR REVENUE	ANANTAPUR
<u>ADMISSION (REVENUE - 22A)</u>					
52	WP/26587/2026 IA 1/2026 Suspension Petition	K.SHAMSHUDDIN Vs THE STATE OF ANDHRA PRADESH	KASA JAGANMOHAN REDDY	GP FOR REVENUE	KURNOOL
<u>ADMISSION (REVENUE-MUTATION,RECTIFICATION OF RECORDS)</u>					
53	WP/26430/2026 IA 1/2026 Direction Petition	NUTAKKI PRADEEP KUMAR Vs THE STATE OF ANDHRA PRADESH	M SOLOMON RAJU	GP FOR REVENUE	GUNTUR
54	WP/28381/2026 IA 1/2026 Direction Petition	P. PADMAVATHI Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR REVENUE	YSR KADAPA
<u>ADMISSION (REVENUE)</u>					
55	WP/26329/2026 IA 1/2026 Direction Petition	AJAY AND ARKA HOTELS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	VARSHITHA KALIGINEEDI	GP FOR REVENUE KOTHA NAGA SURYA RAO GP FOR ROADS BUILDINGS	EAST GODAVARI
56	WP/27453/2026 IA 1/2026 Direction Petition	VITTHANA NOOKA RAJU Vs THE STATE OF ANDHRA PRADESH	KALEEMULLA S	GP FOR REVENUE	VISAKHAPATNAM
57	WP/28870/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	K.P. SHAKUNTHALAMMA Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR REVENUE	ANANTAPUR

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THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI

To be Heard on Thursday The 8th day of October 2026(AFTER ADJOURNED MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR BEING MENTIONED</u>					
58	IA/2/2024 For Being Mentioned WP/20980/2024	JONNALGADDA ITHMA DEVI Vs	G V S KISHORE KUMAR		PRAKASAM
<u>FOR WITHDRAWAL</u>					
59	WP/5289/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition IA 3/2026 Implead Petition	MATTE RAJEEV KUMAR Vs THE STATE OF ANDHRA PRADESH	SHAIK RAFI	GP FOR REVENUE GP FOR FORESTS AISHWARYA NAGULA GP FOR FORESTS	KRISHNA
<u>FOR ADMISSION (CRP MATTERS)</u>					
60	CRP/2833/2026 (IA/1052/2019) IA 1/2026 Stay Petition	CHITHIRALA SULOCHANA Vs MUVVALA SUDHA VENKATESWARA RAO	SIVAPRASAD REDDY VENATI		SPS NELLORE
61	CRP/2861/2026 (IA/451/2025) IA 1/2026 Stay Petition	SK NOWSHAD BASHA Vs SK SHABIRUN	MD SALEEM		SPS NELLORE
62	CRP/2864/2026 IA 1/2026 Stay Petition	PATCHA PARVATHI Vs DHANALA NAGAMMA DIED	P V RAGHU RAM		SPS NELLORE
63.1 along with 63					
63	CRP/2468/2026 (IA/261/2026) IA 1/2026 Stay Petition	POTHIREDDY INDIRAMMA Vs DR ARUGUNTA SRINIVASULU REDDY	KAMBHAMPATI RAMESH BABU	HARINATH REDDY SOMA RR1 TO 3-App by m/s.Harinath Reddy Soma(adv). R4-Notice sent not yet returned. Memo proof of service not filed.	SPS NELLORE
63.1	CRP/2475/2026 (IA/262/2026) IA 1/2026 Stay Petition	PONNURU RAGHAIAIAH Vs DR ARUGUNTA SRINIVASULU REDDY	KAMBHAMPATI RAMESH BABU	HARINATH REDDY SOMA	SPS NELLORE
64	CRP/2604/2026 (IA/258/2025) IA 1/2026 Stay Petition	BHAGAVAN SRI VENKAIAH SWAMY ASHRAM Vs SOMPALLI PENCHALAIAH	K K DURGA PRASAD	G VENKATA REDDY	SPS NELLORE
<u>FOR ADMISSION (SA MATTERS)</u>					
65	SA/806/2026 (AS/58/2022)	REBALA KANTHAMMA Vs BCMS CONSTRUCTIONS AND DEVELOPERS	SHAIK OMER QAIYUM		SPS NELLORE
66	SA/775/2026 (AS/52/2019) IA 1/2026 Stay Petition	PRASADAM ANAND DIED Vs SHAIK ZEELANI BASHA	V SAI KUMAR	SREE DEEPTHI G	SPS NELLORE
<u>FOR ADMISSION</u>					
67	CC/3636/2026 (WP/31236/2024)	BELLALA UTTAM REDDY Vs KANTILAL DANDE IAS	SAI MANOJ REDDY L		ANANTAPUR

68	CC/3650/2026 (WP/31249/2024)	BELLALA UTTAM REDDY Vs KANTILAL DANDE IAS	SAI MANOJ REDDY L	ANANTAPUR
69	CC/3675/2026 (WP/19649/2025)	KOLLIPARA VENKATA PRASAD Vs SAMPANGI VENKATESH BABU	A SYAM SUNDAR REDDY	KRISHNA
70	CC/3682/2026 (WP/26103/2024)	SRI DHARMA SHASTA CONTRACTORS Vs SRI PEEYUSH KUMAR	MODAPOTHULA SUMALATHA	KURNOOL
71	CC/3685/2026 (WP/26290/2024)	M/S SRI DHARMA SHASTA CONTRACTORS Vs PEEYUSH KUMAR	MODAPOTHULA SUMALATHA	KURNOOL
72	CC/3686/2026 (WP/26172/2024)	SRI DHARMA SHASTA CONTRACTORS Vs PEEYUSH KUMAR	MODAPOTHULA SUMALATHA	KURNOOL
73	CC/3687/2026 (WP/26127/2024)	SRI DHARMA SHASTA CONTRACTORS Vs PEEYUSH KUMAR	MODAPOTHULA SUMALATHA	KURNOOL
74	CC/3689/2026 (WP/26213/2024)	M/S SRI DHARMA SHASTA CONTRACTORS Vs PEEYUSH KUMAR	MODAPOTHULA SUMALATHA	KURNOOL
75	CC/3693/2026 (WP/26348/2024) IA 1/2026 Dispense with Petition	SRI DHARMA SHASTA CONTRACTORS Vs PEEYUSH KUMAR	MODAPOTHULA SUMALATHA	KURNOOL
76	CC/3694/2026 (WP/5613/2025) IA 1/2026 Dispense with Petition	SVS ENGINEERING AND COMPANY Vs KANTHILAL DANDEY	MODAPOTHULA SUMALATHA	PRAKASAM
77	CC/3700/2026 (WP/9126/2026)	YARRABOTULA PAPI REDDY Vs V R KRISHNA TEJA MYLAVARAPU	VARUN BYREDDY	GUNTUR
78	CC/3705/2026 (WP/20624/2025)	CH DHANA SURYANARAYANA Vs SHASHI BHUSHAN KUMAR	G SRI HARSHA	WEST GODAVARI
79	CC/3712/2026 (WP/18261/2025)	KURUVA NAGALAKSHMI Vs K ANJANEYULU	VARUN BYREDDY	KURNOOL
80	CC/3715/2026 (WP/23363/2025) IA 1/2026 Dispense with Petition	KUNDRAPU SURIBABU Vs KANTHILAL DANDE	RAMBABU KOPPINEEDI	VISAKHAPATNAM
81	CC/3717/2026 (WP/27799/2025)	KOTA VENKATA NARAYANA Vs KANTILAL DANDE	D V SASIDHAR	KRISHNA
82	CC/3726/2026 (WP/3684/2026) IA 1/2026 Dispense with Petition	VINNAKOTA VENKATA SUBBA RAO Vs KANTILAL DANDE	SOURI BABU DUPPATI	WEST GODAVARI

83	CC/3729/2026 (WP/35407/2025)	PASUPULETI RAJINI Vs KANTILAL DANDE	V.N.V.SURYA DATTU		KRISHNA
84	CC/3738/2026 (WP/28978/2025)	GUNNAPANENI VENKATA REDDY Vs SASHI BHUSHAN KUMAR	SHAIK MEERAVALI		PRAKASAM
85	CC/3747/2026 (WP/6738/2026) IA 1/2026 Dispense with Petition	VASIREDDY VENKATA SATYA SURYA BHASKARA RAO Vs KANTILAL DANDE	DEVASRI ROSHAN KANCHARLA		EAST GODAVARI
86	CC/3752/2026 (WP/1766/2026)	B HARI BABU Vs PEEYUSH KUMAR IAS	SHAIK MEERAVALI		PRAKASAM
87	CC/3758/2026 (WP/16841/2025)	MALLU SIVANAGI REDDY Vs KANTILAL DANDE IAS	S N CHIDAMBARA SASTRY		KURNOOL
88	CC/3759/2026 (WP/1731/2025) IA 1/2026 Dispense with Petition	SRI DHARMA SHASTA CONTRACTORS Vs SRI PEEYUSH KUMAR	MODAPOTHULA SUMALATHA		KURNOOL
89	CC/3764/2026 (WP/26301/2024)	M/S SRI DHARMA SHASTA CONTRACTORS Vs SRI PEEYUSH KUMAR	MODAPOTHULA SUMALATHA		KURNOOL
90	CC/3769/2026 (WP/18425/2025)	MALLU SIVANAGI REDDY Vs KANTILAL DANDE IAS	S N CHIDAMBARA SASTRY		KURNOOL
91	CC/3773/2026 (WP/16802/2025)	SHRI MALLU VAMSHIDHAR REDDY Vs KANTILAL DANDE IAS	S N CHIDAMBARA SASTRY		KURNOOL
92	CC/3777/2026 (WP/26021/2025)	AVULA VENKATESWARLU Vs KANTILAL DANDE IAS	S N CHIDAMBARA SASTRY		KURNOOL
93	CC/3778/2026 (WP/25785/2025)	AVULA VENKATESWARLU Vs KANTILAL DANDE IAS	S N CHIDAMBARA SASTRY		KURNOOL
94	CC/1517/2024 (WP/6323/2019) IA 1/2024 Miscellaneous Petition	G AROGYAM Vs CH SIVA PRASAD REDDY (DELETED)	G VENKATA SUBBA RAJU	SUSHMA YAGANTI	KURNOOL
95	CC/1898/2024 (WP/4441/2013)	BARI DESI REDDY Vs C M SRIKANTH VARMA	PONNADA SREE VYAS	K.MADHAVA REDDY (SC FOR GVMC) A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	VISAKHAPATNAM
96	CC/2697/2024 (WP/31395/2023)	V.S.G.YACHENDRA Vs THE STATE OF ANDHRA PRADESH	P HEMACHANDRA	V R REDDY KOVVURI(SC FOR APSDCL) N RANGA REDDY (SC MC RSEEMA SPSR NLR) GUDAPATI LAKSHMI NARAYANA	CHITTOOR
97	CC/3207/2024 (WP/37450/2022)	Y CHANDRA SEKHAR REDDY Vs SMT K VIJAYA	VADREVU S K KRISHNA KANTH	S PRANATHI	VISAKHAPATNAM
98	CC/4633/2024 (WP/20185/2024)	MUNIRATNAMMA Vs B SREENIVASA MURTHY	PRAKASH C	HARI BABU MAGULURI SC For SERP	CHITTOOR

99	CC/63/2025 (WP/24453/2023) IA 1/2025 Miscellaneous Petition IA 2/2025 Dispense with Petition	KANCHERLA NARASIMHA REDDY Vs SRI. P. SAI PRASAD IAS	KOTI REDDY IDAMAKANTI	Y BALAJI	YSR KADAPA
100	CC/265/2025 (WP/23178/2024) IA 1/2025 Implead Petition IA 2/2025 Miscellaneous Petition	DESAI SREEDHARA RAO Vs PEEYUSH KUMAR IAS	KARNAM RAMESH	VENKATA SAI KRISHNA PONNURU	ANANTAPUR
101	CC/274/2025 (WP/17381/2024)	M.K.P.CHAKRAVARTHY Vs SMT. VANI PRASAD IAS	BUGULU SREETEJA	G RAJU	KRISHNA
102	CC/333/2025 (WP/12379/2024)	MEESALA ADILAKSHMI Vs SRI T V RANGARAO	MANOJ KUMAR BETHAPUDI	Sireesha Rani Vallabhaneni Standing Counsel For Municipalities	EAST GODAVARI
103	CC/535/2025 (WP/16700/2024)	K ESWARAMMA Vs SRI Y RAJESWARI	V R REDDY KOVVURI	HARI BABU MAGULURI SC For SERP	YSR KADAPA
104	CC/762/2025 (WP/27898/2024)	KOLA CHANDINI Vs I. NARASIMHA MURTHY	P V RAMANA	G R SUDHAKAR G RAJU	KRISHNA
105	CC/1326/2025 (WP/856/2025)	B. SRINIVASA RAO Vs SRI R.GANGADHAR RAOIPS	P V RAMANA	G RAJU	KRISHNA
106.1 along with 106					
106	CC/1953/2025 (WP/23259/2020)	SRI THULLURU SUDHAKARA RAO Vs MR KESAVARDHAN REDDY	RAVITEJA TALASEELA	DODDALA YATHINDRA DEV (HCJ NOTE)	GUNTUR
106.1	WP/18506/2025 IA 1/2025 Stay Petition	TULLURU SUDHAKAR RAO Vs THE GOVERNMENT OF AP	RAVITEJA TALASEELA	THE ADVOCATE GENERAL Pasala Ponna Rao DEPUTY SOLICITOR GENERAL OF INDIA P V A PADMANABHAM	PRAKASAM
107	CC/2819/2025 (WP/17891/2024)	SMT. B.MADHU Vs SRI.ANIL KUMAR SINGHAL	K R SRINIVAS	NVS PRASADA VARMA	CHITTOOR
108	CC/3532/2025 (WP/20250/2024)	C V NARAYAN REDDY Vs PEEYUSH KUMAR	K NAGA PHANINDRA	Y BALAJI U KANAKA RAJU	KURNOOL
109	CC/523/2026 (WP/2782/2023) IA 1/2026 Dispense with Petition IA 2/2026 Condone Delay Petition IA 3/2026 Condone Delay in Rep	CACHE PERIPHERALS PVT. LTD. Vs SRI KATAMNENI BHASKAR	SRINIVASA RAO NARRA		KRISHNA
110	CC/931/2026 (WP/4010/2026)	PEDADA SURYANARAYANA Vs SRI SAHINI VASUDEVA RAO	PAPUDIPPU SASHIDAR REDDY	Y KOTESWARA RAO	SRIKAKULAM
111	CC/2039/2026 (WP/6500/2023)	GUTTA NITISH KUMAR Vs SRI KANTILAL DANDE	SUDHANAGUNTA SWETHA	RAMA RAO KOCHIRI	WEST GODAVARI

112	CC/2337/2026 (WP/15114/2026)	A SWATHI Vs SRI KONA SASIDHAR IAS	G V SHIVAJI	G V L MURTHY	CHITTOOR
113	CC/2384/2026 (WP/8526/2026) IA 1/2026 Dispense with Petition IA 2/2026 Implead Petition	CHEEMALAKONDA VENKATA SEETHARAMA SASTRY Vs SRI N SRIDHAR	K.P.S. SAILESH REDDY	K M KRISHNA REDDY R 3 NOTICE SENT RETURNED UNSERVED (NO SUCH PERSON).	EAST GODAVARI
114	CC/2678/2026 (WP/9733/2025)	SOMANDHEPALLI PRAVEENA Vs LAKSHMINARAYA	NAVULURU KRISHNA SAI	SR NOTICE SERVED	ANANTAPUR
115	CC/2736/2026 (WP/11410/2025)	VALLAPUNENI MALLIKHARJUN Vs SASHI BHUSHAN KUMAR	K ARUNA	NAGARAJU NAGURU SOMA RAJU YELISETTI SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM)	PRAKASAM
116	CC/2916/2026 (WP/21779/2025)	SATYAM TECHNO PROJECTS Vs SRI KANTILAL DANDE IAS	SANAKA MANASWI	NAGARAJU NAGURU SOMA RAJU YELISETTI RR 3 TO 5 NOTICE SERVED.	GUNTUR
117	CC/2929/2026 (WP/9620/2026) IA 1/2026 Dispense with Petition	SRIPATHI BHASKAR RAO Vs M CHINTALAMMA	SRIPATHI RAVI TEJA	SR NOTICE SENT THROUGH METROPOLITAN SESSIONS JUDGE VIJAYAWADA AND SPECIAL MESSENGER ARE NOTYET RETURNED	KRISHNA
118	CC/2997/2026 (WP/20773/2025)	MR.INFRA PROJECTS Vs SRI.KANTILAL DANDE I.A.S.	SANAKA MANASWI	NAGARAJU NAGURU NAGARAJU PULLAGURA	GUNTUR
119	CC/2998/2026 (WP/20755/2025)	SATYAM TECHNO PROJECTS Vs SRI. KANTILAL DANDE I.A.S.	SANAKA MANASWI	NAGARAJU NAGURU SOMA RAJU YELISETTI	GUNTUR
120	CC/3132/2026 (WP/4567/2025)	MADDALA SRINIVAS Vs PITTA RAMBABU	N BHARATH SIMHA REDDY	R 1 NOTICE SENT THROUGH THE DISTRICT JUDGE VISAKHAPATNAM AND SPEED POST ARE NOT YET RETURNED. R 2 NOTICE SERVED.	VISAKHAPATNAM
121	CC/3133/2026 (WP/9456/2024)	D K NAWAZ KHAN Vs SRI.NIDHI MEENA	SODUM ANVESHA	SUSHMA YAGANTI RR 1 AND 2 NOTICE SERVED.	YSR KADAPA
122	CC/3137/2026 (WP/1863/2026)	CHANDRAGIRI SIVAREDDY Vs SRI.KANTILAL DANDE	SRINIVASA RAO NARRA	NAGARAJU NAGURU SOMA RAJU YELISETTI SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) RR 1, 3 TO 5 NOTICE SERVED.	PRAKASAM
123	CC/3145/2026 (WP/33440/2025)	VISSA PRASAD Vs KANTHILAL DANDEY	MODAPOTHULA SUMALATHA	NAGARAJU NAGURU SOMA RAJU YELISETTI R 1 NOTICE SERVED.	GUNTUR

124	CC/3149/2026 (WP/7820/2026)	THULLURU MADHAVA RAO Vs SANAPALA VIJAYA LAKSHMI	SIVAPRASAD REDDY VENATI	SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) R 2 NOTICE SERVED.	SPS NELLORE
125	CC/3158/2026 (WP/20115/2025) IA 1/2026 Dispense with Petition	BNR CONSTRUCTIONS Vs SRI KANTILAL DANDE I.A.S	PASAPALA SUDHAKAR REDDY	NAGARAJU NAGURU SOMA RAJU YELISETTI RR 5 AND 7 NOTICE SERVED.	CHITTOOR
126	CC/3176/2026 (WP/30286/2025) IA 1/2026 Dispense with Petition	DEVARAKONDA VENKATA SIVA RAMANJANEYULU Vs PEEYUSH KUMAR	K L N SWAMY	SOMA RAJU YELISETTI Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats RR 2, 6 AND 7 NOTICE SERVED. R 4 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED.	GUNTUR

INTERLOCUTORY

127	CC/37117/2023/ (Filing No.) IA 1/2023 IA 1/2024 Amendment Petition IA 1/2026 Condone Delay Petition IA 2/2026 Amendment Petition	LAYI NAGESWARA RAO Vs POTTURI SATHISH	KALLA TULASI DURGAMBA		WEST GODAVARI
128	CC/4580/2025/ (Filing No.) IA 1/2025 Leave Petition	B. NAGA RAJU Vs A RAVI KUMAR	CH SRINIVAS	SPL C FOR NREGS(M S R CHANDRA MURTHY)	CHITTOOR
129	CC/41381/2026/ (Filing No.) IA 1/2026 Leave Petition	SRI DHARMA SHASTA CONTRACTORS Vs RAJAKUMARI GANIYA	MODAPOTHULA SUMALATHA		KURNOOL
130	CC/41382/2026/ (Filing No.) IA 1/2026 Leave Petition	SRI DHARMA SHASTA CONTRACTORS Vs RAJAKUMARI GANIYA	MODAPOTHULA SUMALATHA		KURNOOL
131	CC/41383/2026/ (Filing No.) IA 1/2026 Leave Petition	SRI DHARMA SHASTA CONTRACTORS Vs RAJAKUMARI GANIYA	MODAPOTHULA SUMALATHA		KURNOOL
132	CC/41385/2026/ (Filing No.) IA 1/2026 Leave Petition	SRI DHARMA SHASTA CONTRACTORS Vs RAJAKUMARI GANIYA	MODAPOTHULA SUMALATHA		KURNOOL

ADMISSION

133	EP/1/2023 IA 6/2024 Miscellaneous Petition	MR. ONTERU SREENIVASULU REDDY Vs UNION OF INDIA	SODUM ANVESHA	NARASIMHARAO GUDISEVA (CENTRAL GOVT COUNSEL) GP FOR GENERAL ADMINISTRATION SRI VIJAY MATHUKUMILLI JITHENDRA P	YSR KADAPA
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FOR EXTENSION OF INTERIM ORDERS

134	WP/6223/2025 IA 1/2025 Dispense with Petition IA 2/2025 Suspension Petition IA 3/2025 Vacate Stay Petition IA 1/2026 Leave Petition	T. GANGULAPPA Vs THE STATE OF ANDHRA PRADESH	M R K CHAKRAVARTHY	GP FOR REVENUE T V S KUMAR	CHITTOOR
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135.1 along with 135

135	WP/14396/2025 IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition	JETTI PAVITRA Vs STATE OF AP	CHETLURU SREENIVAS	GP FOR REVENUE K PALLAVI	SPS NELLORE
135.1	WP/21637/2025 IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition	JETTI PAVITRA Vs THE STATE OF AP	CHETLURU SREENIVAS	GP FOR REVENUE VENKAT RAO RAVULAPALLI	SPS NELLORE

136.1 along with 136

136	WP/15085/2025 IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition	BUDDARAJU RAMA DEVI Vs THE STATE OF AP	K K DURGA PRASAD	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS GP FOR ASSIGNMENT	VISAKHAPATNAM
136.1	WP/8661/2025 IA 1/2025 Suspension Petition IA 1/2026 Receive Docs Petition IA 2/2026 Vacate Stay Petition	BUDDARAJU RADHAKRISHNA VARMA Vs THE STATE OF ANDHRA PRADESH	K K DURGA PRASAD	GP FOR ASSIGNMENT GP FOR ASSIGNMENT	VISAKHAPATNAM
137	WP/21318/2025 IA 1/2025 Direction Petition IA 2/2025 Additional Affidavit IA 1/2026 Vacate Stay Petition	YENDAPALLI GIRIDHAR REDDY Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	GP FOR REVENUE	CHITTOOR
138	WP/22808/2025 IA 1/2025 Direction Petition IA 2/2025 Vacate Stay Petition IA 1/2026 Extension Petition	A MADAN MOHAN REDDY Vs THE STATE OF AP	SURESH KUMAR REDDY KALAVA	GP FOR REVENUE GP FOR REVENUE	CHITTOOR
139	WP/12096/2026 IA 1/2026 Direction Petition	A VENKATESH Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR REVENUE	CHITTOOR
140	WP/12955/2026 IA 1/2026 Direction Petition	P. SUDHAKAR Vs THE STATE OF ANDHRA PRADESH	G. KRISHNAPRASAD ROYAL	GP FOR REVENUE	CHITTOOR
141	WP/13776/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition IA 5/2026 Direction Petition	KARUMANCHI MUNASWAMY Vs THE STATE OF ANDHRA PRADESH	UNNAM AKHIL CHOWDARY	GP FOR REGISTRATION AND STAMPS	CHITTOOR
142	WP/14132/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	VETTI MADHAVA NANDA SWAMY Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR REVENUE PONNAM RAVINDRA BABU	WEST GODAVARI
143	WP/14558/2026 IA 1/2026 Direction Petition	DR. M. MADHAVA SWAMY Vs STATE OF ANDHRA PRADESH	G SRAVAN KUMAR	GP FOR REGISTRATION AND STAMPS	KURNOOL

144	WP/15237/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	K SUDHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	DASARI CHANDRA SEKHAR	GP FOR REVENUE GP FOR IRRI AND CAD GP FOR HOME	YSR KADAPA
145	WP/15378/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	ROUTHU VIJAYALAKSHMI Vs THE STATE OF ANDHRA PRADESH	KUNUKU RAJA SEKHAR	GP FOR REVENUE MAHADEVA KANTHRIGALA	VIZIANAGARAM
146	WP/15942/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	SMT. CHOPPA SARASWATHI Vs THE STATE OF ANDHRA PRADESH	PALA KARTHI KIRAN	GP FOR REVENUE P RAMABHOOPAL REDDY	YSR KADAPA
147	WP/16393/2026 IA 1/2026 Stay Petition	SRI BHAIKAVESHWARA SWAMY TEMPLE TRUST Vs THE STATE OF ANDHRA PRADESH	NAVULURU KRISHNA SAI	GP FOR REVENUE INENI VENKATA PRASAD	SPS NELLORE
148	WP/17051/2026 IA 1/2026 Suspension Petition	CHIDUGURI PENTA REDDY Vs THE STATE OF ANDHRA PRADESH	S LAKSHMINARAYANA REDDY	GP FOR REVENUE NIMMAGADDA REVATHI	VISAKHAPATNAM
149	WP/17922/2026 IA 1/2026 Direction Petition	Y SUDHAKAR Vs THE STATE OF ANDHRA PRADESH	JYOTHI ESWAR GOGINENI	GP FOR REVENUE	YSR KADAPA
150	WP/18272/2026 IA 2/2026 Stay Petition	MADIVI BHADRAMMA Vs THE STATE OF ANDHRA PRADESH	PANGA SIVANARAYANA GP FOR FINANCE PLANNING	GP FOR SOCIAL WELFARE GP FOR HOME GP FOR REVENUE	EAST GODAVARI
151	WP/18729/2026 IA 1/2026 Direction Petition	SRI DONGALA VENKATARAMANA REDDY Vs THE STATE OF ANDHRA PRADESH	P VIVEK	GP FOR REVENUE V R REDDY KOVVURI RAVULA NAGARJUNA	ANANTAPUR
152	WP/19772/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	VENGALAM LAKSHMIDEVAMMA Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR REVENUE	KURNOOL
153	WP/20347/2026 IA 1/2026 Suspension Petition	MANYALA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	M. SAPTHAGIRI	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	VIZIANAGARAM
154	WP/20769/2026 IA 1/2026 Stay Petition	MODUGU SATYANARAYANA VARAPRASAD Vs THE STATE OF ANDHRA PRADESH	MANGENA SREE RAMA RAO	GP FOR REVENUE KAKUMANU JOJI AMRUTHA RAJU	WEST GODAVARI
155	WP/21378/2026 IA 1/2026 Direction Petition	KUNDRAPU MAHALAKSHMI Vs THE STATE OF ANDHRA PRADESH	S APPADHARA REDDY	GP FOR REVENUE GANESH BHUJANGA RAO VADDURI	VISAKHAPATNAM
156	WP/23420/2026 IA 1/2026-Direction Petition IA 2/2026-Amendment Petition	Y SHANKARAMMA Vs THE STATE OF ANDHRA PRADESH	P SRAVAN KUMAR REDDY	GP FOR REVENUE	CHITTOOR